

IN THE COURT OF SHRI AJAY GULATI
SPECIAL JUDGE (PC ACT), CBI-12, ROUSE AVENUE COURT
COMPLEX, NEW DELHI.

CC No. 169/2019
CBI Vs. R.S. Rana &Ors.

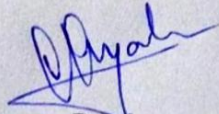
24.07.2020

Present:- Ms. Jyotsna Sharma Pandey, Ld. PP for CBI.
Proceedings against A1 R. S. Rana already abated.
Dr. Sushil Gupta, Id. Counsel for A2.
A3 Manish Tyagi in person.
Ms. Manisha Sharma, Ld. Counsel for A3.

Ld. Presiding Officer is on leave today.

Matter has been listed today for arguments on application
U/s 306 Cr. P. C moved by accused no. 3 Manish Tyagi through video
conference.

As directed by Ld. Presiding Officer, Put up for arguments
on above application on 10.8.2020 at 1.00 PM through video
conference.



Reader

in the court of Sh. Ajay Gulati
Ld. Spl. Judge (PC Act), CBI-12
RADCC/NewDelhi/24.07.2020